



बैद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापारचिह्न
भेगे लिकउपदर्शन /
कॉपीराइट आरजीएनआईआईपीएम

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भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बैद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

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No. CGPDTM-17031(11)/1/2021-CGOFFICE-Part (1)/ 2858

Date: 18.03.2026

OFFICE ORDER

In partial modification of Office Order No. 15 of 2021 issued vide file no. CGPDTM-11018(11)/2/2021-CGPO/23 dated 03.08.2021 and Office Order No. 11018(11)/2/2021-CGPO/80 dated 14.11.2022 and in compliance of the Office Order No. CGPDTM-11018(11)/2/2021-CGPO/177 dated 28.03.2023, the Officers posted on sensitive posts are replaced by the Officers as mentioned in Table A and Table B:

Table A: Head of Office

S. No.	Name of Office	Name of the Officer and Designation
1.	Patent Office, Kolkata	Shri Parijat Sourabh Joint Controller of Patents & Designs
2.	Patent Office, Mumbai	Dr. Dinesh P. Patil Joint Controller of Patents & Designs
3.	Patent Office, New Delhi	Dr. Kavita Taunk Joint Controller of Patents & Designs

2. In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, Shri Parijat Saurabh, Joint Controller of Patents & Designs; Dr. Dinesh P. Patil, Joint Controller of Patents & Designs and Dr. Kavita Taunk, Joint Controller of Patents & Designs are declared as the Head of Office, Patent Office Kolkata; Patent Office Mumbai and Patent Office Delhi, respectively. The Head of the Office is authorized to exercise all powers of the Head of Office under the delegation of Financial Powers Rules, 1978 and General Financial Power Rules, 1963, in respect of their respective location.

Table B: Drawing & Disbursing Officer (DDO):

S. No.	Name of Office	Name of the Officer
1.	RGNIIPM, Nagpur	Ms. Pooja V. Maulikar, Examiner of Patents & Designs
2.	Office of the CGPDTM, New Delhi	Ms. Shally Choudhary, Examiner of Patents & Designs

3. In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, Ms. Pooja V. Maulikar, Examiner of Patents & Designs and Ms. Shally Choudhary, Examiner of Patents & Designs, are declared as Drawing and Disbursing Officer in respect of RGNIIPM, Nagpur and Office of the CGPDTM, New Delhi respectively. They are authorized to exercise all powers of the Drawing and Disbursing Officer, in respect of their respective location.

4. Shri N. R. Meena, Senior Joint Controller of Patents and Designs, Patent Office, New Delhi is designated as **National Coordinator for Evaluation of the Outcome-Output** of the performance of Examiners of Patents and Designs and Controllers of Patents and Designs and will report to the CGPDTM.
5. Shri Pinkesh Jain, Joint Controller of Patents and Designs, Patent Office, Mumbai is designated as **Joint Coordinator for Evaluation of the Outcome-Output** of the performance of Examiners of Patents and Designs and Controllers of Patents and Designs and will report to the National Coordinator for Evaluation of the Outcome-Output.
5. Shri Pramathesh Sen, Joint Controller of Patents and Designs, Patent Office, Kolkata, shall be relieved from the sensitive post and shall be posted in the respective Examination Group and will report to the Head of Office, Kolkata.
6. Shri Himanshu Chandrakar, Assistant Controller of Patents and Designs, RGNIPM, Nagpur and Shri Siddharth B. Jadhav, Assistant Controller of Patents and Designs, Patent Office, Mumbai the officers are relieved from the sensitive post and hereby posted in their respective Examination Groups and will report to their respective Group Leaders.
7. Dr. Dinesh P. Patil, Joint Controller of Patents & Designs, will perform the duties of the Head of Office, Mumbai in addition to the duties assigned vide Office Order No. CGPDTM-17031(11)/1/2021-CGOFFICE/175 dated 27.01.2025 and Office Memorandum No. CGPDTM-11037/2/2025-CGOFFICE/592(A) dated 09.06.2025.
8. Dr. Kavita Taunk, Joint Controller of Patents & Designs, will perform the duties of the Head of Office, New Delhi, in addition to the duties assigned vide Office Memorandum No. CGPDTM-11037/2/2025-CGOFFICE/592(A) dated 09.06.2025 till further order.
9. The newly designated officers shall assume their duties effective from 1st April 2026, ensuring that all financial activities for the current financial year are duly concluded by the existing officers before the formal handover of charge by the HOs/DDOs.



(Vickey Kumar)
Director

Establishment and Administration
O/o CGPDTM

To: All Concerned Officers

Copy to:

1. Shri Arun Kumar Gupta, Under Secretary to Government of India, DPIIT, Vanijya Bhawan, New Delhi
2. Head of all IP Offices
3. IT Office, New Delhi – for uploading on the official website and updating the profiles of all concerned Officers.
4. The Pay & Accounts Officer, PDTM, Mumbai.
5. Personal file of all Concerned Officers
6. Office Order file
7. Hindi Version follows